

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1553
TO BE ANSWERED ON 31.07.2024**

BUILDING OF FOOT OVER BRIDGE IN KHARASARA, BUXAR

†1553 SHRI SUDHAKAR SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Kharasara, Manuja village in Durgwati Block under in Buxar parliamentary Constituency is situated in Northern and Southern side of Mughal Sarai Railway Division in East Central Railway and there are school and market on its southern side and its northern side is the dwelling place of people Kharasara village and if so, the details thereof;**
- (b) whether the Government proposes to build a foot overbridge to cross northern and southern parts of Kharasara village and if so, the details thereof;**
- (c) if not, whether the Government has proposal to build foot overbridge on railway track passing through the middle of Kharasara village;**
- (d) if so, by when and if not, the reasons therefor;**
- (e) whether Railway overbridges are proposed to be constructed in Buxar and if so, the details thereof and if not, the reasons therefor;**
- (f) whether the Government proposed the construction of Railway overbridge in Dumraon, Chausa, Buxar, Raghunathpur and Tudiganj and if so, the time by which the construction work is completed; and**
- (g) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

- (a) to (g): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic**

process of Indian Railway. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

The referred location in Durgwati Block is a non-LC location at Km. 636/3A-5A on Karamnasa-Dhaniachha section in Deen Dyal Upadhyaya Division. The work of preparation of Technical feasibility report/Detailed project report (TFR/DPR) for the construction of Foot Over Bridge (FOB)/Subway at this non- LC location has been taken up.

Road Over Bridges (ROBs) in lieu of 03 LCs i.e. LC No. 78A (Chausa), LC No. 67 (Dumraon) & LC No. 59 (Raghunathpur) situated in Buxar District have been sanctioned. These works are at various stages of planning and execution.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
